

(c) Investigation by the Central Bureau of Investigation has not been demanded in any of the complaints received in respect of Orissa.

(d) Does not arise.

Approval of projects under SGSY

†148. SHRI BALAVANT ALIAS BALAPTE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the various projects submitted by different State Governments under the Swarnajayanti Gram Swarajgar Yojana (SGSY) have not been approved by the Central Government;

(b) if so, the reasons therefor alongwith the details of these projects during the last three years, State-wise;

(c) whether these State Governments have submitted the detailed project report to the Central Government in this regard; and

(d) if so, the details thereof and the action taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) A large number of special project proposals under Swarnajayanti Gram Swarajgar Yojana (SGSY) are received from the State Governments and other Agencies for sanction. Since they are large livelihoods projects, these proposals are scrutinized for their compliance with the guidelines of Special Projects under SGSY. The project proposals which comply with the basic parameters of the guidelines are appraised through two Inter-Ministerial Committees for screening and approval. The details and status of the proposals/project reports submitted by various State Governments and other agencies for consideration as Special Projects under SGSY during the last three years and the current year, State-wise, are given in the Statement (See below). Receipt of project reports/ proposals, their revision by the sponsoring agencies and their appraisal and approval through the above two tier Inter Ministerial Committees is a continuous process. During the above period, 114 new Special Project proposals under SGSY have been approved for implementation.

Statement

SGSY Special Projects Received during last 3 years and current year

(As on 15.02.2011)

State	Total Projects Received	Projects Approved	Projects Pending*	Projects Rejected**
1	2	3	4	5
Andhra Pradesh	13	4	1	8
Arunachal Pradesh	34	0	2	32
Assam	12	0	0	12
Bihar	24	2	2	20
Chhattisgarh	10	2	2	6
Goa	1	0	1	0
Gujarat	6	0	6	0
Haryana	11	1	2	8
Himachal Pradesh	18	2	8	8
Jammu & Kashmir	5	0	3	2
Jharkhand	23	5	5	13
Karnataka	13	2	5	6
Kerala	8	1	4	3
Maharashtra	38	5	9	24
Manipur	36	3	2	31
Meghalaya	12	0	0	12
Mizoram	2	0	0	2
Madhya Pradesh	27	2	11	14

1	2	3	4	5
Nagaland	29	1	0	28
Orissa	33	1	6	26
Punjab	18	5	2	13
Rajasthan	33	4	0	29
Sikkim	1	0	1	0
Tamil Nadu	6	0	0	6
Tripura	3	0	1	2
Uttar Pradesh	53	3	7	43
Uttarakhand	16	2	3	11
West Bengal	22	0	3	19
Multi State	235	71	80	84
Total	732	114	166	452

* Includes all project proposals under different processing stages

** Includes projects not found suitable and returned

Delay in notification of wage-hike under MGNREGS

149. SHRI MOINUL HASSAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the notification to hike worker's wages under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been delayed;

(b) whether the wages under MGNREGS will be linked to the Minimum Wages Act; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir.

(b) No, Sir.